

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors

**Vs.**

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 17.01.2022**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI AVINASH K. SRIVASTAVA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **14.02.2022.**

  
For (Court Officer)